

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA) No. 384/KB/2017
CA.No.108/KB/2017

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY, 2018, 10:30 A.M

Name of the Company		Modern Mining Pvt.Ltd.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. LAXMI DHAR SAHOO
ADVOCATE

Modern mining
(P) Ltd and others. *Leher*
Petitioners. 23.7.18

ORDER

Ld. Counsel for the Petitioner appears.

Heard. Reserved for Order.

Sd

(M. B. Gosavi)
Member(J)